

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 12.12.2019**

**NOTICE**

**Take notice that the following matters Adjourned on 09.12.2019 will be listed in the court of Chairperson as indicated below:**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
1.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission of India & Ors. <b>With</b>	09.12.2019	24.01.2020
2.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	09.12.2019	24.01.2020
3.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India <b>With</b>	09.12.2019	22.01.2020
4.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	09.12.2019	22.01.2020
5.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India &Anr. <b>With</b>	09.12.2019	16.01.2020
6.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	09.12.2019	16.01.2020

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By Order

-sd/-  
Registrar